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उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

Ref No-

106387

/ C-1 / NCT-209/2024

E-mail

Date:

2-2-24

To,

The Registrar

Hon'ble National Green Tribunal
Copernicus Marg, New Delhi.

Sub:- Compliance Report of Hon'ble National Green Tribunal order dated 24-11-2023 passed in OA no. 482 of 2023 (IA No. 688 of 2023) in the matter of Anuj Sharma Vs. State of U.P. and Ors.

R/Sir,

In compliance of Hon'ble National Green Tribunal order dated 24-11-2023 passed in OA no. 482 of 2023 (IA No. 688 of 2023) in the matter of Anuj Sharma Vs. State of U.P. and Ors., the Status Report is being annexed herewith.

It is requested that the said report may be presented before the Hon'ble Tribunal for kind consideration.

Encl:- As above.

Yours Sincerely

Member Secretary

Copy to - for information and necessary action;

- 1- Regional Officer, UPPCB, Ghaziabad
- 2- Law Officer I, UPPCB, Lucknow.

Member Secretary

टी0सी0-12वीं, विभूति खण्ड
गोमती नगर, लखनऊ-226010
दूरभाष : 2720831, 2720828, 2720691, 2720681
फैक्स : 0522-2720764
ई-मेल : info@uppcb.com website: www.uppcb.com

TC-12V, Vibhuti Khand,
Gomti Nagar, Lucknow-226010
Phone : 2720831, 2720828, 2720691, 2720681
Fax : 0522-2720764
e.mail : info@uppcb.com website: www.uppcb.com

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**Status report on the matter of O.A. no. 482 of 2023 in Case of Anuj Sharma
Vs. State of U.P. and Ors.**

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Status report on the matter OA No-482 of 2023 in case of of Anuj Sharma Vs State of U.P. & Ors.

1. Background:

In pursuance of Hon'ble dated 24.11.2023 in the case of OA No-482 of 2023 (IA No-688 of 2023) in the matter of Anuj Sharma Vs State of U.P. & Ors.

".....5. In view of the reason mentioned above, we reconstitute the Joint Committee by modifying the order dated 09.08.2023. Now the Joint Committee will comprise of:-

- i. Member Secretary, State Pollution Control Board.
 - ii. Representative of Member Secretary, Central Pollution Control Board.
6. The new Joint Committees directed ascertain the factual position at the ground level as disclosed and will file further action taken report within 8 weeks.
7. Learned counsel for the applicant has also pointed that the Tribunal in O.A. No. 138/2015 on 01.09.2015 had issued flowing direction: -

"They shall also submit before the Tribunal, the complete and comprehensive proposal in regard to collection and disposal of the Municipal Solid Waste in the entire city of Ghaziabad. Further, we direct that the any person, Authority, Officers or official shall not throw, dump and/or burn any Municipal Solid Waste and other wastes anywhere in the District Ghaziabad particularly on the bank of river Hindon and road adjacent thereto....."

Hence the new joint Committee will also submit the report in respect of compliance of the above said direction.

8. I.A. No. 688/2023 has been filed by Delhi Public School, Raj Nagar. Learned. Learned counsel for the applicant in I.A. is directed to supply copy of I.A. to all the concerned respondent who will be at liberty to file response to same within two weeks from the receipt of the I.A.

Compliance: -

In compliance to Hon'ble National Green Tribunal order dated 24.11.2023, the inspection of site was carried out by Joint Committee on 31.01.2024. During visit representative of Nagar Nigam, Ghaziabad Shri Mithlesh Kumar, Nagar Swathya Adhikari and Shri Ankit Agarwal representative of M/s Geron Engineering Pvt. Ltd. The factual status are as under: -

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A- Status of dumping of municipal solid waste in Village Shahpur Morta, Raj Nagar Extension, Ghaziabad:-

- I. Ghaziabad Nagar Nigam had engaged an agency M/s Geron Engineering Pvt. Ltd. to establish the fresh municipal waste processing plant in Village Shahpur Morta, Raj Nagar Extension, Ghaziabad in July-2022. Post which the entire fresh municipal waste generated in Ghaziabad was being sent to Morta processing facility. The said dump site was established on private lease land. Later, lease renewal with land owner could not be executed for period after 30.06.2023 consequently no waste further transported to the site after 30.06.2023. Subsequent processing of fresh municipal waste was shifted to Jagjivan/ Bhikanpur (Site II), Pipeline Road.
- II. As no fresh waste being transported to the site, only processing of remaining municipal waste is being done, it is expected to complete the processing by May-2024. The representative of the dump site informed that the total fresh municipal waste sent to the Morta facility till 30th June 2023 was 5,65,727 MT out of which the 4,69,668 MT was effectively processed and scientifically disposed off, while only 96,059 MT is pending for processing at the said site. This claim has also been verified by an independent survey conducted on 01.10.2023 by a government agency, i.e. Regional Centre for Urban & Environmental Studies (RCUES), Lucknow. It was also informed that presently approx. 48000 Ton municipal waste is pending for processing at site which is likely to be disposed of by May-2024. Further It was also informed by the representative Nagar Nigam, Ghaziabad that the land after reclamation shall be handed over to the owners of that property, as per scheduled by May 2024. The copy of letter dated 19.10.2023 of RCEUS, Lucknow is annexed as **Annexure-I**.
- III. During visit Trommel-02 Nos, Ballistic Separator – 02 Nos, Pocklane – 03 Nos were found at the site. The entire processing is carried out at the site.
- IV. The details related to this waste processing facility is tabulated as below: -

1	General Information		
A		City & Location of Dumpsite	Dumpsite at Morta, Meerut Road, Ghaziabad Uttar Pradesh

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	B	Stage of Processing (Planned/Being Executed/Completed)	Being executed during visit.
2		Quantity of Waste	
	A	Initial Quantity	5.65 Lakh MT MSW received from July 2022 till June 2023
	B	Present Quantity	96 thousand MT as on October 2023
3		Characteristics of Waste	Mixed waste
4		Survey	
	A	Ground Water Analysis	Sample collected by UPPCB and copy of the analysis report is also enclosed Annexure-2.
	B	Quantity Of Waste Processed Per Day (TPD)	800 TPD
5		Process Flowsheet of Waste Processing	<pre> graph TD A[Weighment of Fresh MSW] --> B[Storage and Windrows Formation for Drying] B --> C[Spraying of Bio Culture] C --> D[Screening of Waste into RDF, Bio-Earth & Rejects] D --> E[Storage of RDF, Bio Earth & Rejects] E --> F[Disposal of Screened Fractions] F --> G[End] </pre>
6	Stabilization of waste		
	A	Type of biomining method Adopted (Tractor tiller, Trench method; Cone Method;	Windrows

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		Windrow, Thin Layer Method)	
B		Machinery used for Excavating dumpsite (Tractor Tiller etc)	Excavator
C		Machinery Used for preparing Windrows (JCB etc)	Excavator
D		Are large objects removed prior to windrow preparation	Yes, Stone, Wood and large objects removed manually
E		Are Windrows Turned Every 4-5 Days	Yes. As and when required based on site conditions
F		Duration of Stabilization	45-60 Days for drying
G		Bio-culture Used	As and when required
H		Is End Product Stabilized (No Heat / Gas /leachate /Smell)	Yes
I		Is leachate Being Generated from the waste	Some leachate generation observed
J		If Yes, methodology for leachate Management Adopted	Leachate generated is recirculated to the windrows
Processing of Legacy Waste			
		Machinery Used For processing of legacy waste	
	a	Screening	
7	i	Trommel (Number & Capacity (TPD)	2 Trommel X 200 TPD = 400 Ton 2 Ballistic X 200 TPD = 400 Ton

			Total = 800 TPD
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 1216 mm and 4-6)	24 – 50 mm
	iii	Vibrating Screen	Yes. Ballistic Machine has the vibrating screen
b		Handling	
	i	Loader (No.)	3 Pocklane
	ii	Conveyor (No.)	11 Nos.
	iv	Categories in which the waste is segregated (Compost/ Recyclables/ RDF/ C&D/ Inerts etc.)	Bio Earth, RDF and C&D Inerts
	v	Quantity of items which is being generated in each category	Tentative percentage RDF: 8 to 12 % Bio Earth: 25 to 35 % Inert: 2 to 5 %. Quantity of items generated is after windrows formation and sun / bio drying where the moisture is dried before segregation. The remaining portion is moisture loss and wet waste decomposition.
	vi	Quantity of items being utilized of different categories	As informed by Nagar Nigam, Ghaziabad representative and the operator Bio Earth - Used by locals in Horticulture, Landfilling, Plastic exchange program, off take by farmers etc. RDF - Local Industrial Units for use as fuel in captive boiler

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			Inerts - Landfilling, Local use.
	Miscellaneous		
8	a	Percentage land recovered so far	Approx. 80 % area has been cleared.

B- No municipal waste is presently being transported to the site at Village Shahpur Morta, Raj Nagar Extension, Ghaziabad after 30.06.2023. Therefore, processing of fresh municipal waste was shifted to Jagjivanpur /Bhikanpur (Site II), Pipeline Road. Approximately 1500 Ton/day fresh waste is generated in Ghaziabad which is transported to the fresh waste processing site at Jagjivanpur/Bhikanpur (Site-II), Pipeline Road, Ghaziabad. (Legacy waste processing site (Site-I) which is adjacent the same palace on which processing of legacy waste is being carried out).

C- The waste dump sites are not having consent to operate and Authorization. Mr. Ankit Aggarwal representative of M/s Geron India Engineering Pvt. Ltd. who is operator of facility apprised that CTO and authorization has been applied.

D- **Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad for treatment of fresh waste: -**

- 1) The facility for management of fresh waste is set up at Jagjivanpur/ Bhikanpur (Site II), Pipeline Road, Ghaziabad.
- 2) GNN has awarded the contract for management of these waste to M/s Geron Engineering Pvt. Ltd. It was reported that the site has been made operational since July 2023.
- 3) The site is adjacent to the legacy waste dumpsite at Jagjivanpur/ Bhikanpur (Site I), Pipeline Road, Ghaziabad.
- 4) The total area available for both the fresh waste (Site II) as well as for legacy waste (Site II) is about 40 bighas of which around 60% is dedicated for fresh waste. Further, the area reclaimed from bioremediation of legacy wastes will also be utilized for processing of fresh waste.
- 5) The facility receives fresh MSW in tune of 1500 TPD from the whole of Ghaziabad. The current fresh waste processing capacity is 400 TPD and consists of windrow composting followed by mechanical screening using vibratory (Warrior) screens. As such there is a gap of 1100 TPD in processing of fresh waste.
- 6) A new plant having capacity of 2000 TPD is being set up for the processing of fresh waste. The civil work has been completed and




the erection of the mechanical work has been commenced. The target for commission for this plant operations is expected by end of February 2024.

- 7) The details related to this waste processing facility is tabulated as below: -

Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad

1 General Information			
A		City & Location	Fresh Waste Processing at Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad Uttar Pradesh.
B		Stage of MSW Processing	Being executed during visit
2		Characteristics of Waste	Mixed fresh waste
3 Survey			
A		Ground Water Analysis	Sample collected by UPPCB and copy of the analysis report is also enclosed Annexure-3.
B		Soil Analysis	No
C		Processing Capacity (TPD)	400 TPD
4		Process Flowsheet of Waste Processing	<pre> graph TD A[Weighment of Fresh MSW] --> B[Storage and Windrows Formation for Drying] B --> C[Spraying of Bio Culture] C --> D[Screening of Waste into RDF, Compost & Rejects] D --> E[Storage of RDF, Compost & Rejects] E --> F[Disposal of Screened Fractions] F --> G[End] </pre>
5 Stabilization of waste			

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A		Type of processing Adopted	Windrows
B		Machinery Used for preparing Windrows (JCB etc)	Excavator
C		Are large objects removed prior to windrow preparation	Yes, Stone, Wood and large objects removed manually
D		Are Windrows Turned Every 4-5 Days	Yes. As and when required based on site conditions
E		Duration of Stabilization	45-60 Days for drying
F		Bio-culture Used	As and when required
G		Is End Product Stabilized (No Heat / Gas /leachate /Smell)	Yes
H		Is leachate Being Generated from the waste	Leachate generation was observed
I		If Yes, methodology for leachate Management Adopted	Leachate Tank (90 m ³) has been built to collect any leachate generated at the site which is recirculated to windrows after mixing with bio culture. Collection of leachates is done through network of drains
6 Processing of Waste			
Machinery Used For processing of waste			
a	Screening		
	i	Trommel (Number & Capacity (TPD))	1 vibrating screen (Warrior screen) x 400 TPD
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm,	80 mm

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		24 to 50 mm, 1216 mm and 4-6)	
	iii	Vibrating Screen	Yes. (Warrior machine)
	b	Handling	
	i	Loader (No.)	2 pokelane
	ii	Conveyor (No.)	4 Nos
	iv	Categories in which the waste is segregated (Compost/ Recyclables/ RDF/ C&D/ Inerts etc.)	RDF, Compost and Inerts
	v	Quantity of items which is being generated in each category	<p>Tentative percentage as informed by GNN and operator of the facility</p> <p>RDF - 8 to 12 % Compost - 25 to 35 % Inert 2 to 5 %</p> <p>Quantity of items generated is after windrows formation and sun / bio drying where the moisture is dried before segregation. The remaining portion is moisture loss and wet waste decomposition.</p>
	vi	Quantity of items being utilized of different categories	<p>As informed by GNN and operator of the facility</p> <p>Compost - Used by locals in Horticulture, Landfilling, Plastic exchange program, off take by farmers etc.</p> <p>RDF - Local Industrial Units for use as fuel in captive boiler</p> <p>Inert - Landfilling, Local use.</p>




7		Is fresh waste being dumped at the site	No
---	--	-----------------------------------------	----

D- Jagjivanpur/Bhikanpur (Site-I), Pipeline Road, Ghaziabad for the treatment of legacy waste: -

- 1) The bio-remediation of the site is being done by M/s. Rollz India Waste Management Pvt Ltd.
- 2) The bio-remediation had commenced on October 2023.
- 3) During inspection it has been observed that Ghaziabad Nagar Nigam (GNN) has stopped dumping of fresh municipal solid waste.
- 4) Fresh waste is being dumped in the adjacent site, which is dedicated entirely for fresh municipal waste.
- 5) As informed by the operator that around 35% of the waste has been processed so far.
- 6) During inspection the segregated fractions such as RDF, Compost was also found stored at the site.

Jagjivanpur/Bhikanpur (Site-I), Pipeline Road, Ghaziabad

1	General Information		
	A	City & Location of Dumpsite	Legacy Waste Dumpsite at Jagjivanpur/ Bhikanpur (Site I), Pipeline Road, Ghaziabad Uttar Pradesh
	B	Stage of Biomining (Planned/Being Executed/Completed)	Being executed during visit. The bio-remediation process was started on October 2023
2	Quantity of Waste		
	A	Initial Quantity	2.69 Lakh MT as on October 2023
	B	Present Quantity	About 1.7 Lakh MT as on January 2024
3	Characteristics of Waste		Mixed legacy MSW
	A	Leachate Characteristics	No Leachate was found
4	Baseline Survey		
	A	Ground Water Analysis	Sample collected by UPPCB and copy of the analysis report is also enclosed Annexure-4 .

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	B	Quantity Of Waste Processed Per Day (TPD)	800 TPD
5		Process Flowsheet of Bio-Mining	<pre> graph TD A[Stabilization & Cleaning] --> B[Racking of Waste for Drying] B --> C[Windrows Formation and Bio Culture Spary] C --> D[Waste Measurement using Topo Survey/Drone/Weighbridge] D --> E[Screening of Waste into RDF, Bio-Earth & Rejects] E --> F[Storage of RDF, BIO EARTH & Rejects] F --> G[Disposal of Screened Fractions] G --> H[End] </pre>
6 Stabilization of waste			
	A	Type of biomining method Adopted (Tractor tiller, Trench method; Cone Method; Windrow, Thin Layer Method)	Windrows
	B	Machinery used for Excavating dumpsite (Tractor Tiller etc)	Excavator
	C	Machinery Used for preparing Windrows (JCB etc)	Excavator

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	D	Are large objects removed prior to windrow preparation	Yes, Stone, Wood and large objects removed manually
	E	Are Windrows Turned Every 4-5 Days	Yes. As and when required based on site conditions
	F	Duration of Stabilization	20-30 Days for drying
	G	Bio-culture Used	As and when required
	H	Is End Product Stabilized (No Heat / Gas /leachate /Smell)	Yes
	I	Is leachate Being Generated from the waste	No leachate generation observed
	J	If yes, methodology for leachate Management Adopted	Not Applicable
7	Processing of Legacy Waste		
	Machinery Used For processing of legacy waste		
	a	Screening	
	i	Trommel (Number & Capacity (TPD))	2 Warrior Separators X 400 TPD = 800 Ton
	ii	Size of screens used (Mostly used 150 mm, 80 to 100 mm, 24 to 50 mm, 1216 mm and 4-6)	24 to 50 mm
	iii	Vibrating Screen	Warrior Separators
	b	Handling	
	i	Loader (No.)	3 Pockline
	ii	Conveyor (No.)	8 Nos.

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	iv	Categories in which the waste is segregated (Compost/ Recyclables/ RDF/ C&D/ Inerts etc.)	Bio Earth, RDF, C&D and Inert
	v	Quantity of items which is being generated in each category	Tentative percentage RDF - 8 to 12 % Bio Earth - 25 to 35 % Inert 2 to 5 % Quantity of items generated is after windrows formation and sun / bio drying where the moisture is dried before segregation. The remaining portion is moisture loss and wet waste decomposition
	vi	Quantity of items being utilized of different categories	As informed by GNN and the operator Bio Earth - Used by locals in Horticulture, Landfilling, Plastic exchange program, off take by farmers etc. RDF - Local Industrial Units for use as fuel in captive boiler and also to site where similar facility is currently being constructed at Bahadurpur, Ghaziabad Inerts- Landfilling, Local use
8	Miscellaneous		
	a	Is fresh waste being dumped at the site	No
	b	Percentage land recovered so far	Approx. 30 % area has been cleared.

E- In compliance of para-7 of aforesaid order, a letter was sent to Ghaziabad Nagar Nigam by U.P. Pollution Control Board, Ghaziabad on 23.01.2024




for providing the complete and comprehensive proposal in regards to collection and disposal of Municipal Solid waste in the entire city of Ghaziabad (copy of letter is annexed as **Annexure-5**). In reply of same an email was received on 30-01-2024 in which a letter addressed to Joint Secretary, Nagar Vikas Anubagh -5 संयुक्त सचिव, नगर विकास अनुभाग-5, लखनऊ dated 12.01.2024 was attached, which contained the details regarding Municipal Solid Waste Processing by Ghaziabad Nagar Nigam along with few projects that are proposed for future planning of MSW management. (Copy of the said letter is annexed as **Annexure-6**).

- F-** An email was received on 30-01-2024 from Nagar Nigam, Ghaziabad in which an office order was attached which contained details regarding there task force for preventing littering of municipal waste. A document was also attached which contained the action taken by Nagar Nigam, Ghaziabad regarding imposition of fine on littering of waste.
- G-** Further in compliance of Hon'ble National Green Tribunal order Joint Committee also visited the either site of River Hindon and as well as adjacent area during visit, dumping or burning of municipal solid waste was not found.
- H-** According to the letter dated 12.01.2024, Nagar Nigam, Ghaziabad cover area of 220 Square KM and comprising total 100 number of wards. Generation of Municipal Solid Waste from urban area is approximately 1500 TPD which is being collected from Door to Door by means of primary collection and deployed vehicles. Further Nagar Nigam, Ghaziabad has total 04 numbers transfer stations having capacity 200 TPD (each), 06 number transfer stations having capacity 50 TPD (each) to ensure collection and transportation of municipal solid waste. 01 number MRF of capacity 50 TPD is under construction and setting up of 02 numbers material recovery facility (MRF) capacity of 150 to 200 TPD is in process. The agency M/s Rollz India Waste Management Pvt. Ltd. engaged by Nagar Nigam, Ghaziabad has established waste to energy plant of capacity 75 TPD at MG road, Ghaziabad, where RDF is used to generate energy.




PHOTOGRAPHS OF DUMP SITE TAKEN DURING VISIT.



Summary

1. Legacy MSW treatment/management site at Village Shahpur Morta, Raj Nagar Extension, Ghaziabad.

800 Tonn MSW Processed Per day. 48000 Ton municipal waste is pending for processing at site which is likely to be processed by May-2024.

2. Legacy MSW treatment/management site at Jagjivanpur/ Bhikanpur (Site-I), Pipeline Road, Ghaziabad

800 Tonn MSW Processed Per Day. About 1.7 Lakh MT municipal waste is pending for processing at site which is likely to be processed by March-2025.

3. Fresh MSW treatment/management site at Jagjivanpur/Bhikanpur (Site II), Pipeline Road, Ghaziabad

Generation of Municipal Solid Waste from urban area is approximately 1500 TPD. The facility receives approximately 1500 TPD fresh MSW. The current

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fresh waste processing capacity is 400 TPD & there is a gap of 1100 TPD in processing of fresh waste. A new plant having capacity of 2000 TPD is being set up for the processing of fresh waste. The civil work has been completed and the erection of the mechanical work has been commenced. The target for commission for this plant operations is February 2024.

It is recommended to direct Ghaziabad Nagar NIGAM to submit the timebound action plan for the disposal of the legacy waste and ensure the compliances of the Solid Waste Management Rules, 2016 for the disposal of municipal waste generated from District Ghaziabad.

A factual and action taken report is being submitted for kind perusal and further action in this regard.



(D.K Soni)

Regional Director

Central Pollution Control Board

Lucknow



(Sanjeev Kumar Singh)

Member Secretary

U.P. Pollution Control Board



Regional Centre for Urban & Environmental Studies, Lucknow
(Ministry of Housing and Urban Affairs, Government of India)

क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ
(आवासन और शहरी कार्य मंत्रालय, भारत सरकार)



Ref No: URC/RCUES/24/1300 Date: 19th Oct 2023

To,
The Municipal Commissioner
Nagar Nigam Ghaziabad
Ghaziabad

Subject: Survey regarding the quantification of waste at Morta Waste Treatment Site, Ghaziabad

Dear Sir,

With respect to the above mentioned subject and related to your letter No. 684A /Swa/2023-24 date 29th September, the survey was conducted on the Morta Waste site on 1st October 2023. The waste site is being managed by M/s Geron Engineering Private Limited. Prima facia the quantity identified during the survey is 185054.009 cum which is approximate 94265 MT and following are the observation of the survey:

Project Site	Morta. Ghaziabad
Approximate Quantity of Waste on- site	94265 Tonnes; 185054.009 cum
Proposed Technology Identified	Segregation & Windrow Composting
Waste Fractions	
Approximate Unprocessed Quantity on site (density 460 kg/cum)	104499.554 cum; 48069.79 MT
Approximate Processed Quantity (density 600 kg/cum)	76103.178 cum; 45661.90 MT
Approximate RDF on site (density 120 kg/cum)	4451.277 cum; 534.15 MT
Project Structuring	Contracted to Geron Engineering Private Limited

A detailed report pertaining to the quantities of various waste fractions will be submitted to you shortly.

Best regards.



Ajit Kumar Mishra
Assistant Director
RCUES Lucknow

Copy to,

- The Director, Regional Centre for Urban and Environmental Studies, Lucknow, for your kind information.

REGIONAL OFFICE
U.P POLLUTION CONTROL BOARD
GHAZIABAD

Analysis of Groundwater Samples

Date of Collection: 29.01.2024

Sample Collected by: Kunwar Santosh Kumar (A.E.E), D.D Verma (L.A)

S.No	Sampling Point	pH	Colour (Hazen)	Cond. (μ s/cm)	TDS (mg/l)	Total Hard. (as CaCO ₃) (mg/l)	Ca Hardness (as Ca) (mg/l)	Mg Hardness (as mg) (mg/l)	Cl ⁻ (mg/l)
1.	Dump Site at Morta nearby Shahpur Road T-Point	7.01	10	840.0	544.0	246.0	54.0	26.0	90.0
2.	Dump Site at Morta nearby Shahpur Road Morta	7.00	10	838.0	540.0	224.0	50.0	23.0	80.0
	Standards	6.5-8.5	5-15	-	500-2000	200-600	75-200	30-100	250-1000


J.R.F/S.A


A.S.O


R.O

REGIONAL OFFICE
U.P POLLUTION CONTROL BOARD
GHAZIABAD

Analysis of Groundwater Samples

Date of Collection: 29.01.2024

Sample Collected by: Kunwar Santosh Kumar (A.E.E), D.D Verma (L.A)

S. No	Sampling Point	pH	Colour (Hazen)	Cond. ($\mu\text{s}/\text{cm}$)	TDS (mg/l)	Total Hard. (as CaCO_3) (mg/l)	Ca Hardness (as Ca) (mg/l)	Mg Hardness (as mg) (mg/l)	Cl ⁻ (mg/l)
1.	Fresh waste processing at Jagjivanpur/Bhikanpur Site-2 Near Petrol Pump	7.07	10	832.0	541.0	234.0	56.8	22.1	75.0
	Standards	6.5-8.5	5-15	-	500-2000	200-600	75-200	30-100	250-1000


J.R.F/S.A


A.S.O


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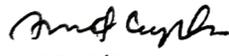
REGIONAL OFFICE
U.P POLLUTION CONTROL BOARD
GHAZIABAD

Analysis of Groundwater Samples

Date of Collection: 29.01.2024

Sample Collected by: Kunwar Santosh Kumar (A.E.E), D.D Verma (L.A)

S. No	Sampling Point	pH	Colour (Hazen)	Cond. ($\mu\text{s}/\text{cm}$)	TDS (mg/l)	Total Hard. (as CaCO_3) (mg/l)	Ca Hardness (as Ca) (mg/l)	Mg Hardness (as mg) (mg/l)	Cl ⁻ (mg/l)
1.	Fresh waste processing at Jagjivanpur/Bhikanpur Site-1 at bhatta	7.10	10	835.0	542.0	244.0	57.6	24.0	85.0
	Standards	6.5-8.5	5-15	-	500-2000	200-600	75-200	30-100	250-1000


J.R.F/S.A


A.S.O


R.O



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail: roghaziabad@uppcb.in

संदर्भ संख्या : 2023/2557/OA No 482/2023/2024

दिनांक 23.10.2024

सेवा में,

नगर आयुक्त,
नगर निगम,
गाजियाबाद।

विषय: मा० एन०जी०टी० नई दिल्ली में योजित OA No-482/2023 (IA No-688 of 2023) Anuj Sharma Versus Union of India & Ors. में पारित आदेश दिनांक 24.11.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा० एन०जी०टी० नई दिल्ली में योजित OA No-482/2023 (IA No-688 of 2023) Anuj Sharma Versus Union of India & Ors. में पारित आदेश दिनांक 24.11.2023 का संदर्भ ग्रहण करने का कष्ट करें (छायाप्रति संलग्न)। मा० अधिकरण द्वारा पारित आदेश दिनांक 24.11.2023 के पैरा-7 में निम्न निर्देश दिये गये हैं:-

".....7. Learned counsel for the applicant has also pointed that the Tribunal in O.A. No. 138/2015 on 01.09.2015 had issued flowing direction:-

"They shall also submit before the Tribunal, the complete and comprehensive proposal in regard to collection and disposal of the Municipal Solid Waste in the entire city of Ghaziabad. Further, we direct that the any person, Authority, Officers or official shall not throw, dump and/or burn any Municipal Solid Waste and other wastes anywhere in the District Ghaziabad particularly on the bank of river Hindon and road adjacent thereto....."

Hence the new joint Committee will also submit the report in respect of compliance of the above said direction.

अतः आपसे अनुरोध है कि उपरोक्त के सम्बन्ध में आवश्यक कार्यवाही करते हुए कृत कार्यवाही से इस कार्यालय को अवगत कराने का कष्ट करें, जिससे कि मा० अधिकरण द्वारा पारित आदेश का अनुपालन सुनिश्चित हो सकें। अग्रेतर अवगत कराना है कि प्रकरण में सुनवाई की अग्रिम तिथि 05.02.2024 नियत है।

संलग्नक: उपरोक्तानुसार।

भवदीय

क्षेत्रीय अधिकारी

प्रतिलिपि:

1. जिलाधिकारी महोदय, गाजियाबाद को सादर सूचनार्थ प्रेषित।
2. मुख्य पर्यावरण अधिकारी, वृत्त-1, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

क्षेत्रीय कार्यालय : आई०एन०एस०-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010



कार्यालय: नगर आयुक्त गाज़ियाबाद नगर निगम, गाज़ियाबाद।

Office of the Municipal Commissioner, Ghaziabad Municipal Corporation

दूरभाष:- 0120-2790425, 2713580

ई-मेल:- gzb.nagar.nigam@gmail.com

पत्रांक:- 1976 / न0310 / 2023-24

दिनांक :- 12/01/24

प्रेषक,

नगर आयुक्त
गाज़ियाबाद नगर निगम।

सेवा में,

संयुक्त सचिव
नगर विकास अनुभाग-5
लखनऊ।

विषय- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित एम0ए0 संख्या-33/2023 in ओ0ए0 सं0 75/2023 (I.A. No. 645/2023) जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन के सम्बन्ध में।

म्होदय,

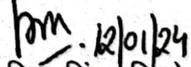
कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या:एन0जी0टी0-07/नौ-5-2024-34 रिट/2023 नगर विकास अनुभाग-5 लखनऊ दिनांक 05 जनवरी 2024 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसमें उक्त विषय के सम्बन्ध में मुख्य स्टॉफ ऑफिसर, मुख्य सचिव, उत्तर प्रदेश शासन के पत्र संख्या-1333/पी0एस0 एम0एस0/एस0ओ0/2023 दिनांक 08.11.2023 की छायाप्रति संलग्न करते हुये ओ0ए0 सं0 75/2023 (I.A. No. 645/2023) जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन में नियमानुसार अपेक्षित कार्यवाही कराते हुये दिनांक 09.01.2024 तक अवगत कराये जाने की अपेक्षा की गयी है। जिसके सन्दर्भ में समस्त वांछित कार्यवाही सुनिश्चित कराते हुये कृत-कार्यवाही की आख्या शासन को तत्काल उपलब्ध कराने हेतु निर्देशित किया गया है।

उपरोक्त दिये गये निर्देशों के अनुपालन में अवगत कराना है कि उक्त प्रकरण में गाज़ियाबाद नगर निगम द्वारा मा0 एन0जी0टी0 के समक्ष दाखिल की गयी अनुपालन आख्या/Compliance Report व गाज़ियाबाद नगर निगम द्वारा म्यूनिसिपल सॉलिड वेस्ट/प्रोसेसिंग के सम्बन्ध में सम्पादित की जा रही कार्यवाही की आख्या दिनांक 13.11.2023 को शासन को प्रेषित की गई थी।

अतः उपरोक्त पत्र के क्रम में गाज़ियाबाद नगर निगम द्वारा म्यूनिसिपल सॉलिड वेस्ट/प्रोसेसिंग के सम्बन्ध में सम्पादित की जा रही कार्यवाही की अद्यतन स्थिति मय संलग्नकों सहित आपके अवलोकनार्थ पत्र के साथ संलग्न कर प्रेषित की जा रही है। तदानुसार अवगत होने का कष्ट करें।

संलग्नक-यथोक्त।

भवदीय


(विक्रमादित्य सिंह मलिक)

I.A.S.

नगर आयुक्त
गाज़ियाबाद नगर निगम


अनुपाल सिंह
जोयल सैनेट्री आफिसर


नगर स्वास्थ्य अधिकारी
गाज़ियाबाद नगर निगम



कार्यालय: नगर निगम गाज़ियाबाद
Municipal Corporation Ghaziabad

Background of the Case

मा० राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष विचाराधीन मिसलेनियस/विविध प्रार्थना पत्र संख्या 33/2023 जयश्री बंसल बनाम मिनिरट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में वाद का सम्बन्ध गाज़ियाबाद नगर निगम द्वारा ग्राम जगजीवनपुर परगना जलालाबाद तहसील व जनपद गाज़ियाबाद द्वारा वादी की भूमि के साथ वाली भूमि पर सॉलिड वेस्ट प्रोसेस किये जाने तथा उससे उत्सर्जित जहरीली गैस के कारण वायु प्रदूषण होने के सम्बन्ध में योजित की गयी है। जिसमें दिनांक 26.04.2023 को निम्नलिखित आदेश पारित किये गये जिसका क्रियात्मक अंश निम्नवत है:-

"In view of above, the District Magistrate and Ghaziabad Nagar Nigam may take further remedial measures as per law and give their report to the Chief Secretary, UP within one month from today. The Chief Secretary, UP may review the compliance status and ensure further remedial action and send a separate report along with the report to be filed in O.A. No. 606/2018 with the Registrar General of this Tribunal. If found necessary, the registry may place the matter before the Bench for further orders. The report may give status of legacy waste at the site in question and any other site apart from Jagjeevanpur, apart from status and adequacy of waste processing facilities. Subject to above, the application is disposed of. A copy of this order be forwarded to Chief Secretary, UP, District Magistrate, State PCB and Ghaziabad Nagar Nigam by e-mail for compliance."

- तदोपरान्त वादी द्वारा दिनांक 26.04.2023 को पारित आदेशो का क्रियान्वयन हेतु पुनः मा० एन०जी०टी० के समक्ष दिनांक 05.07.2023 को एकजिक्यूपन प्रार्थना पत्र संख्या 23/2023 जयश्री बंसल बनाम मिनिरट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य योजित किया गया जिस पर सुनवाई करते हुये दिनांक 21.07.2023 को निम्नलिखित आदेश पारित किये गये जिसका क्रियात्मक अंश निम्नवत है:-

"This execution application has been filed to execute order of this Tribunal dated 26.04.2023 in M.A. No. 33/2023 in OA No. 75/2023 for disposal of solid waste. The Tribunal observed as follows: "In view of above, the District Magistrate and Ghaziabad Nagar Nigam may take further remedial measures as per law and give their report to the Chief Secretary, UP within one month from today. The Chief Secretary, UP may review the compliance status and ensure further remedial action and send a separate report along with the report to be filed in O.A. No. 606/2018 with the Registrar General of this Tribunal. If found necessary, the registry may place the matter before the Bench for further orders. The report may give status of legacy waste at the site in question and any other site apart from Jagjeevanpur, apart from status and adequacy of waste processing facilities."

- *The contention of the learned Counsel appearing for the applicant is that solid waste is being burnt by the authorities concerned. To support the contention, the report submitted by the Fire Department has been filed with the facts that from 01.05.2023 to 20.05.2023 an incident of fire was reported where the Fire Department used 417300 liters water to control the fire incident. 3. Issue notice*

2

अभिपाल सि
श्रीमती सैगरी आफिस

नगर स्वास्थ्य अधिकारी
गाज़ियाबाद नगर निगम

to the respondents, returnable within four weeks. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. 4. Applicant is directed to take necessary steps for service to the respondents by both ways and also on available email. 5. Applicant is directed to supply the copy of the application and relevant documents to the Respondent(s) within a week and after compliance of service, the applicant has to submit an affidavit that the notice and copy of the application have been served upon the respondent(s). 6. List the matter on 01.11.2023."

मा0 एन0जी0टी0 द्वारा पारित उपरोक्त आदेश दिनांक 21.07.2023 के अनुपालन में गाजियाबाद नगर निगम द्वारा दिनांक 05.10.2023 को अनुपालन आख्या मा0 एन0जी0टी0 के समक्ष दाखिल कर उसकी रिपोर्ट मय संलग्नकों सहित दिनांक 25.10.2023 को संयुक्त सचिव महोदय, नगर विकास अनुभाग-5 लखनऊ तथा प्रतिलिपि सचिव महोदय, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 लखनऊ तथा सदस्य सचिव महोदय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड लखनऊ को शासन के पत्र दिनांक 30.09.2023 के अनुपालन में ई-मेल के माध्यम से प्रेषित की गयी जिसकी छायाप्रति सुलभ-सन्दर्भ हेतु पुनः संलग्नक 01 के रूप में प्रेषित है।

दिनांक 01.11.2023 को मा0 अधिकरण द्वारा गाजियाबाद नगर निगम की ओर से दाखिल अनुपालन आख्या का अबलोकन करने के उपरान्त सुनवाई करते हुये निम्नलिखित आदेश पारित किये गये जिसका क्रियात्मक अंश निम्नवत है:-

"A report supported by the affidavit of the Nagar Swasthya Adhikari, Ghaziabad Nagar Nigam (GNN) dated 05.10.2023 has been filed. As per the directions contained in order of the Tribunal dated 26.04.2023, the GNN was required to give the report to the Chief Secretary, UP and not to the Tribunal. However, since the report has been filed before the Tribunal, therefore, we have perused it and we find that no satisfactory explanation has been given for management of current daily waste which is generated within the limits of GNN. So far as legacy waste is concerned, it is stated that a contract has been entered into by the GNN with M/s Rollz India Waste Management Pvt. Ltd. in joint venture with M/s Geron Engineering Pvt. Ltd. for disposal of total legacy waste of 2,69,000 MT for a period of 18 months. The report does not reflect that the said company has started the work for disposal of legacy waste. Further, no details have been provided on status of other sites where legacy waste is existing. 4. Since the direction issued by the Tribunal in the order dated 26.04.2023 to the Chief Secretary, UP has not been complied with till now, therefore, we have no option but to direct personal appearance of Chief Secretary, UP through virtual mode on the next date of hearing, if the report is not filed within the further time granted by this order. 5. Hence, we grant further 4 weeks' time from today to the Chief Secretary, UP to file the report in terms of the order dated 26.04.2023, failing which he will personally appear before the Tribunal by virtual mode on the next date of hearing.

We also find that having regard to the stand taken by the GNN in the report, the presence of the Commissioner, GNN is necessary on the next date of hearing. 7. Learned Counsel appearing for the applicant has prayed for three weeks' time to file objection to the report filed by the GNN. 8. List on 16.01.2024. 9. A copy of this order be forwarded to the Chief Secretary, UP and Commissioner, Ghaziabad Nagar Nigam by e-mail for compliance."

3
जोगल सेनेट्री आफिसर

नगर स्वास्थ्य अधिकारी
गाजियाबाद नगर निगम

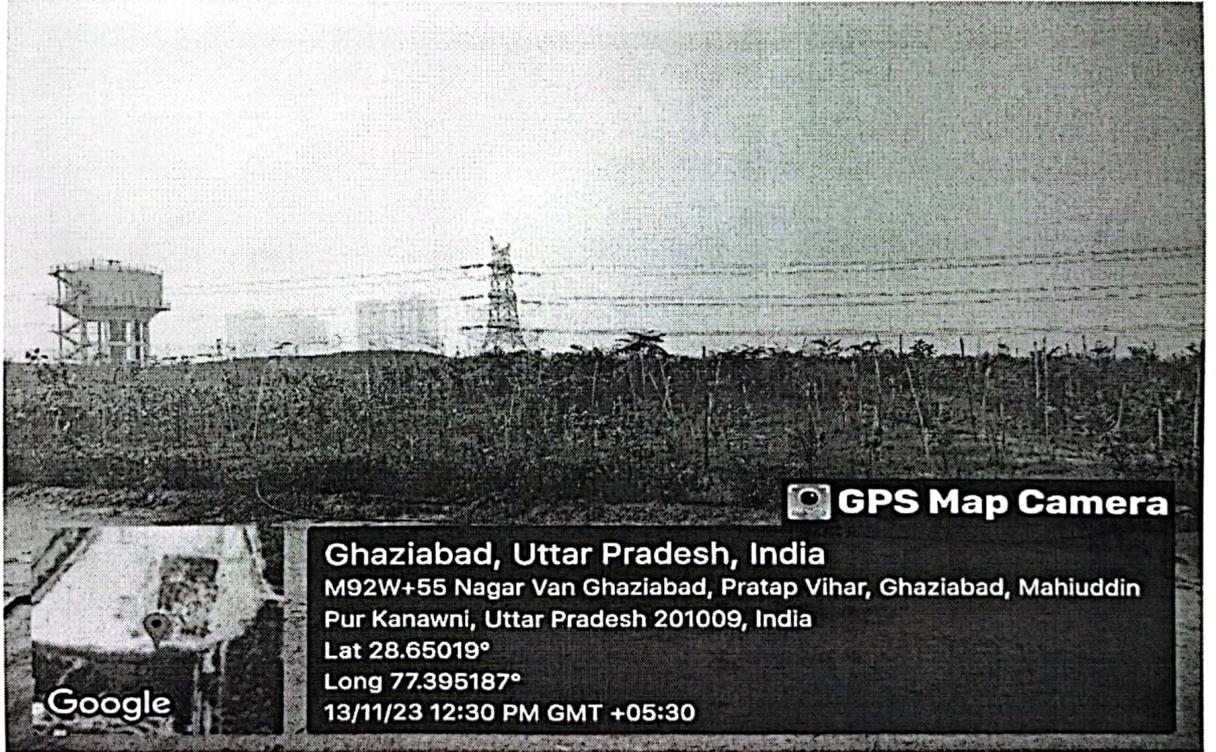


कार्यालय: नगर निगम गाज़ियाबाद
Municipal Corporation Ghaziabad

मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली के समक्ष योजित एम0ए0 संख्या-33/2023 in ओ0ए0 सं0 75/2023 (I.A. No. 645/2023) जयश्री बंसल बनाम मिनिस्ट्री ऑफ एन्वायरमेंट, फोरेस्ट एवं क्लाइमेट चेंज व अन्य में पारित आदेश दिनांक 01.11.2023 के अनुपालन के सम्बन्ध में।

1. Processing of legacy waste in Ghaziabad

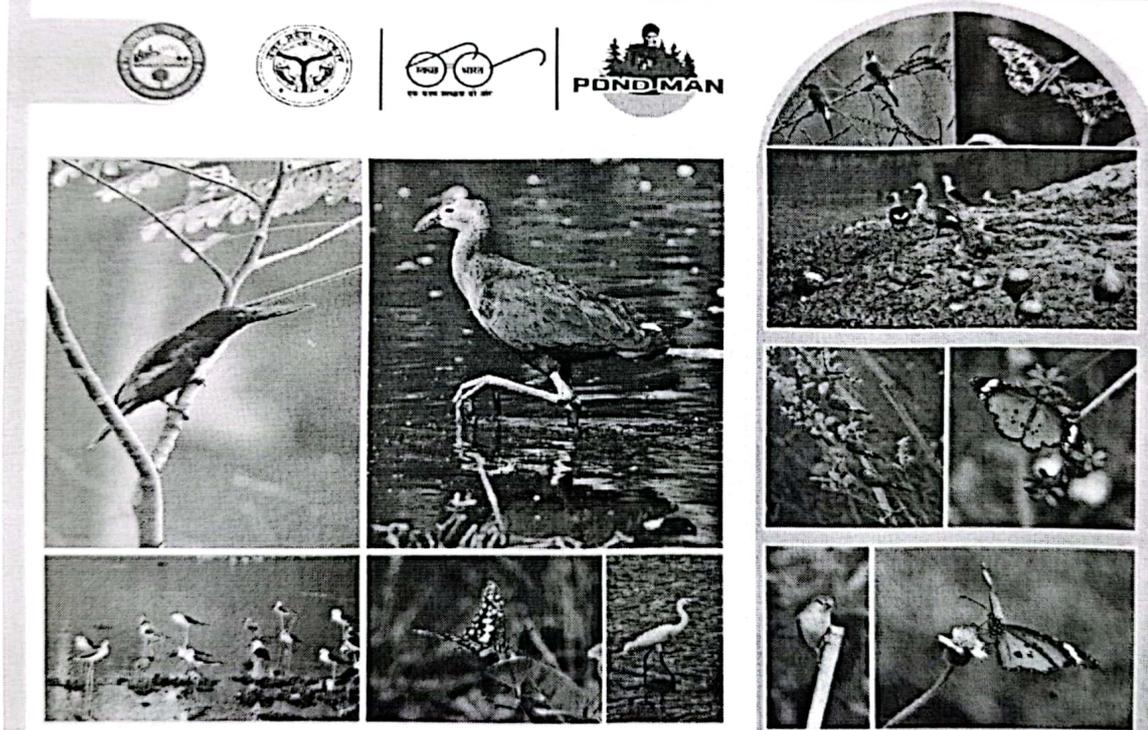
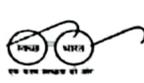
That originally, there were three (3) dumpsites for solid waste in Ghaziabad located at Pratap Vihar (5 lac MT), Indirapuram (1.5 lac MT) and Bhikanpur / Jagjivanpur (2.69 lac MT). It is submitted that with extensive and effective processing of solid waste, the two sites located at Pratap Vihar and Indirapuram were completely remediated by July 2022 (more than one year ago); and extensive afforestation in the form of Miyawaki forestry has been carried out and being maintained by Ghaziabad Nagar Nigam (GNN) at both sites. The pictures of Miyawaki forest are hereinbelow for kind reference.



It is submitted that these sites have now developed into mature sites of urban forestry where more than 75000 trees have been planted (cumulatively), and through maintenance by Ghaziabad Nagar Nigam, the average height of these trees is already around five (5) feet. Moreover, these sites are now home to seasonal flora and fauna.


आमपाल सिंह
ज़ोनल सेनेट्री आफिसर

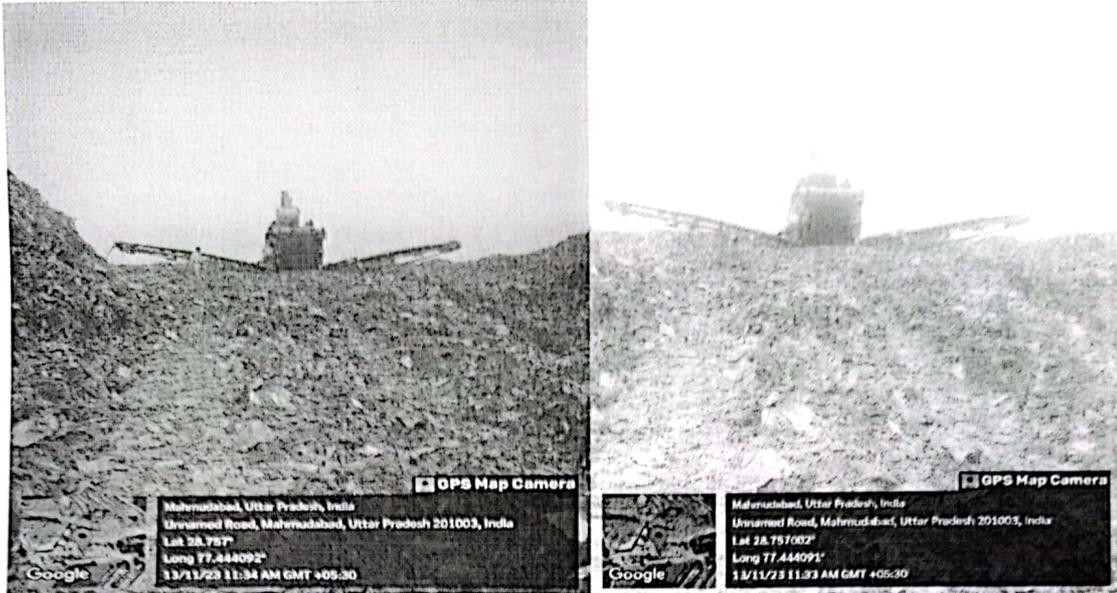

नगर स्वास्थ्य अधिकारी
गाज़ियाबाद नगर निगम



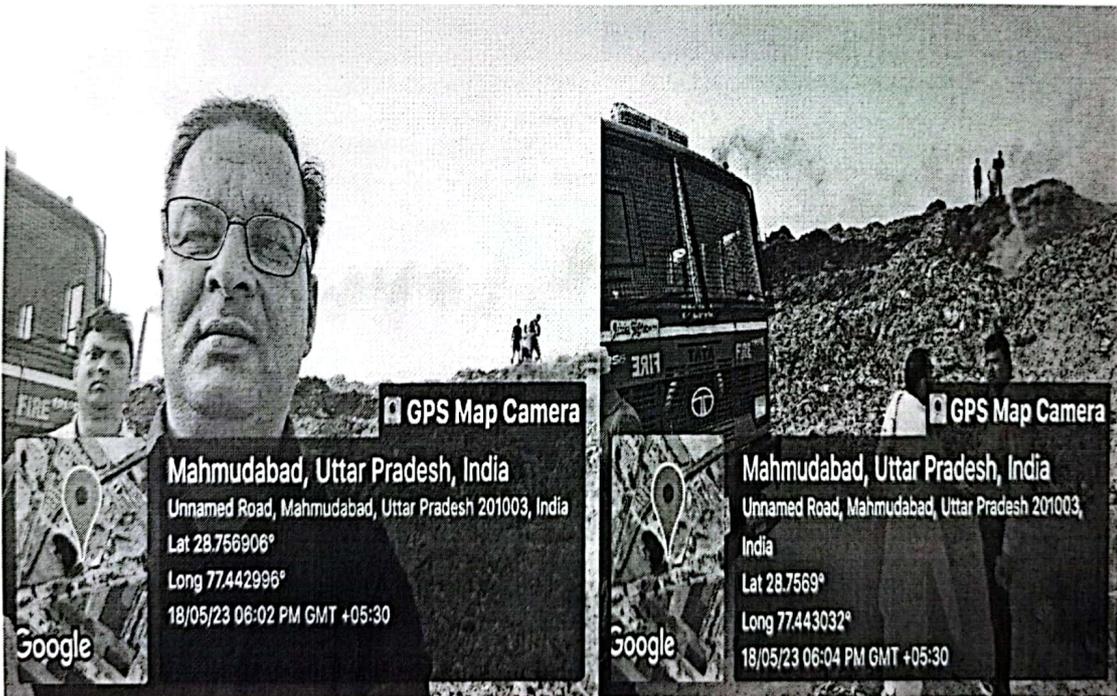
That dumping of waste at the Bhikanpur / Jagjivanpur site was stopped in July 2022. Post this, the remediation of legacy waste was approved by UP Government and accordingly following due procedure, an agency (Rollz India Waste Management Pvt Ltd) has been engaged by GNN for the same, on 30th September 2023. Processing work at this site commenced immediately in October 2023 and till now almost 24% of the legacy waste has already been processed till December 2023. The pictures of processing machinery at the site are provided below. The estimated time for completion of processing of the said legacy waste is about 15 months (depending upon/including the period of seasonal and unseasonal rains). GNN is committed to completing the said task within this time limit.

5
 ओमपाल सिंह
 ज्योतिष सैनेट्री आफिसर

M
 नगर स्वास्थ्य अधिकारी
 गाजियाबाद नगर निगम



That due to extreme heat in the month of May 2023 (before the award of contract for processing of legacy waste) and generation of methane from the said solid waste, an incident of landfill fire occurred at the said site, a phenomenon said to be prominent across Delhi NCR at that time. GNN took active steps to extinguish, control and attend this incident of fire in a timely manner, by deploying adequate machinery, manpower and fire brigades. There was no such incident of fire reported after this at the said site.



2. Fresh Waste Processing Plant in Ghaziabad

When dumping was stopped at the Bhikanpur / Jagjivanpur site (as stated above), GNN engaged an agency to establish a fresh waste processing plant and commence operations in Merta in July 2022, after which the entire fresh waste generated in Ghaziabad was sent to the said Merta Processing Facility.

6

ओमपाल सिंह
जोनल सेनेट्री आफिसर

M
नगर स्वास्थ्य अधिकारी
गाज़ियाबाद नगर निगम

As GNN itself does not have any land available for processing solid waste, the said facility was established on privately leased land. With the Morta facility being open to sky, the processing work (windrows formation, waste segregation, disposal of RDF/Compost/Inert) could only be carried out during non-rainy days. Resultantly, any intermittent or unseasonal rain further delayed the processing activities. The total fresh waste sent to the Morta facility till 30th June 2023 was 5,65,727 MT out of which the 4,69,668 MT was effectively processed and scientifically disposed off, while only 96,059 MT is pending processing at the said site. This has also been verified by an independent survey conducted by a government agency, i.e. RCUES (Lucknow). After this independent survey, processing at the said site has begun afresh, and GNN is committed to completing the processing of the remnant waste by May 2024, and then hand over the site to the private landowner.



Regional Centre for Urban & Environmental Studies, Lucknow
(Ministry of Housing and Urban Affairs, Government of India)
क्षेत्रीय नगर एवं पर्यावरण अध्ययन केन्द्र, लखनऊ
(आवासन और शहरी कार्य मंत्रालय, भारत सरकार)



Ref No: URC/RCUES/24/1300 Date: 19th Oct 2023

To,
The Municipal Commissioner
Nagar Nigam Ghaziabad
Ghaziabad

Subject: Survey regarding the quantification of waste at Morta Waste Treatment Site, Ghaziabad

Dear Sir,

With respect to the above mentioned subject and related to your letter No. 684A /Swa/2023-24 date 29th September, the survey was conducted on the Morta Waste site on 1st October 2023. The waste site is being managed by M/s Gerou Engineering Private Limited. Prima facie the quantity identified during the survey is 185054.009 cum which is approximate 94265 MT and following are the observation of the survey:

Project Site	Morta, Ghaziabad
Approximate Quantity of Waste on-site	94265 Tonnes: 185054.009 cum
Proposed Technology Identified	Segregation & Windrow Composting
Waste Fractions	
Approximate Unprocessed Quantity on site (density 460 kg/cum)	104499.554 cum: 48069.79 MT
Approximate Processed Quantity (density 600 kg/cum)	76103.178 cum: 45661.90 MT
Approximate RDF on site (density 120 kg/cum)	4431.277 cum: 534.15 MT
Project Structuring	Contracted to Gerou Engineering Private Limited

Office : Adjacent Registrar's Office, Lucknow University Campus, Lucknow, Uttar Pradesh-226007
Telefax : 0522-2740165, Phone : 0522-2740108
Email : directorrcueslko@gmail.com. Website : www.rcueslucknow.org

A detailed report pertaining to the quantities of various waste fractions will be submitted to you shortly.

Best regards,

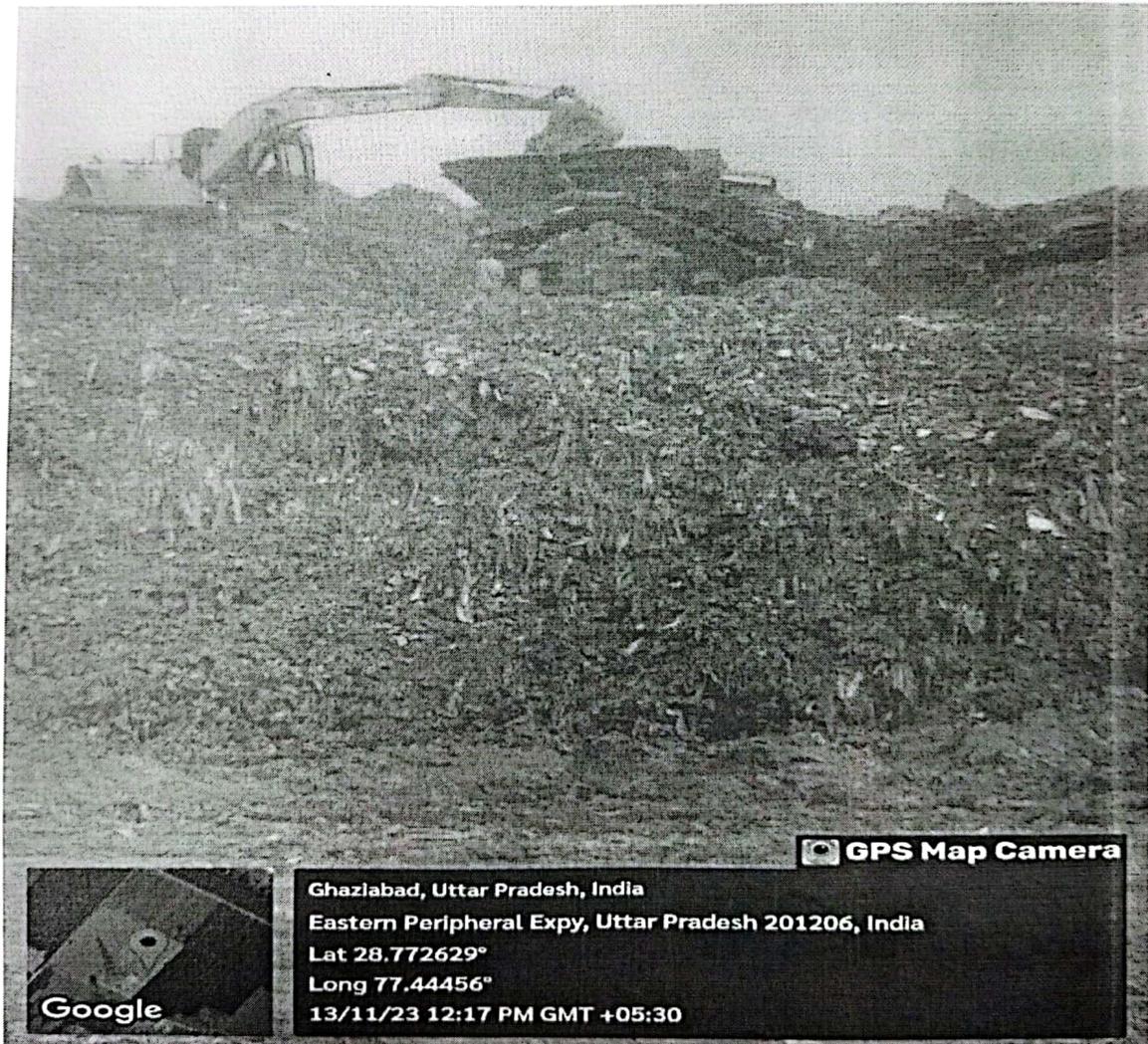

Ajit Kumar Mishra
Assistant Director
RCUES Lucknow


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ऑडिटर
लखनऊ सिटी कॉर्पोरेशन


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That due to unforeseen circumstances, the private landowner did not renew the land lease post 30th June 2023, as a result of which the fresh waste handling and processing facility was shifted by the agency to a new parcel of land situated at Jagjivanpur on an emergency basis. The said site/land arranged by the agency is situated adjacent to the original site where pre-existing legacy waste was present (as stated in point 1 above). The site was chosen by the agency as it was situated far away from local villages thus causing minimal issues for the local population and located adjacent to the land which was already previously used for municipal waste purposes.

It is humbly submitted that any change in the site for waste processing takes some time for being set up afresh, especially when it is carried out on an emergency basis due to unforeseen circumstances. It is further submitted that due to GNN's commitment for fast tracking effective and scientific processing of solid waste, the work on setting up a new processing plant for fresh waste at the new site in Jagjivanpur is under way now (post the monsoon season and a lot of unseasonal rains in 2023). GNN is committed towards making the said processing plant operational by February 2024. The said plant is being developed in a way that it should have a capacity of processing around 2000 TPD, with modern and advanced use of German technology.



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Hence, the overall summary of solid waste processing (waste to compost) being carried out and proposed upgradation in Ghaziabad is as follows:

S No.	Location	Waste to Compost Capacity (TPD)	Operations at Site	Timeline to complete
1.	Jagjivanpur / Bhikanpur Legacy Waste Site I having 2.69 lac ton	800 TPD	Legacy waste was dumped on this site till June 2022 and after award of tender in September 2023, the legacy waste processing started from October 2023. Till December 2023, 24% of legacy waste has been processed.	March 2025
2.	Morta Facility	800 TPD	Operational since July 2022 till June 2023. Total Fresh Waste received at site 5.65 lac ton out of which 4.7 lac ton has been processed. Remaining waste is 96k ton (as surveyed by RCUES Lucknow on 12 th October 2023) out of which approx. 40% has been processed till December 2023	May 2024
3.	Jagjivanpur Fresh Waste Processing Site II (adjacent to Site I)	400 TPD operational and 2,000 TPD new facility being setup to be operational by February 2024	Site operational from July 2023. Total fresh waste generated in Ghaziabad sent to this site currently as no other site available. From May 2024, processing machines from Morta Site shall move to Jagjivanpur increasing the capacity to 3,200 TPD	Backlog waste shall be processed by December 2024
	Total	4,000 TPD (by February 2024)		

Once the new fresh waste processing plant is established and operational over the next 2 months, the total processing capacity of all three sites shall be 4000 TPD which should help GNN clear most of the backlog over next 12 months.

Additional initiatives by Ghaziabad Nagar Nigam for scientific processing of Solid Waste

1. Decentralized Waste to Energy Plant in Ghaziabad

The agency engaged by GNN (M/s Rollz India Waste Management Pvt Ltd) has established India's first of its kind decentralized waste to energy plant linked to a private industry where RDF is used to generate energy which is further used for production of textiles. Similarly, the proposed plan is to establish two more decentralized WTE units over the next 6 months. These WTE units are planned to be linked to the brick kiln industry where heat generated from the WTE plants shall be used for manufacturing of green bricks. This model promises to ensure that any MSW generated locally in a city shall be consumed locally in an environmentally friendly manner where energy shall be used to manufacture local product (green brick/textile/any industry) that shall not only reduce the dependence on fossil fuels / renewable fuels but also ensure sustainable waste management. The project is an example of collaboration between GNN, its agency and private industry players. GNN is working continuously to

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process the residual waste, fresh waste and also continuously innovate to develop sustainable waste management solutions for the city.

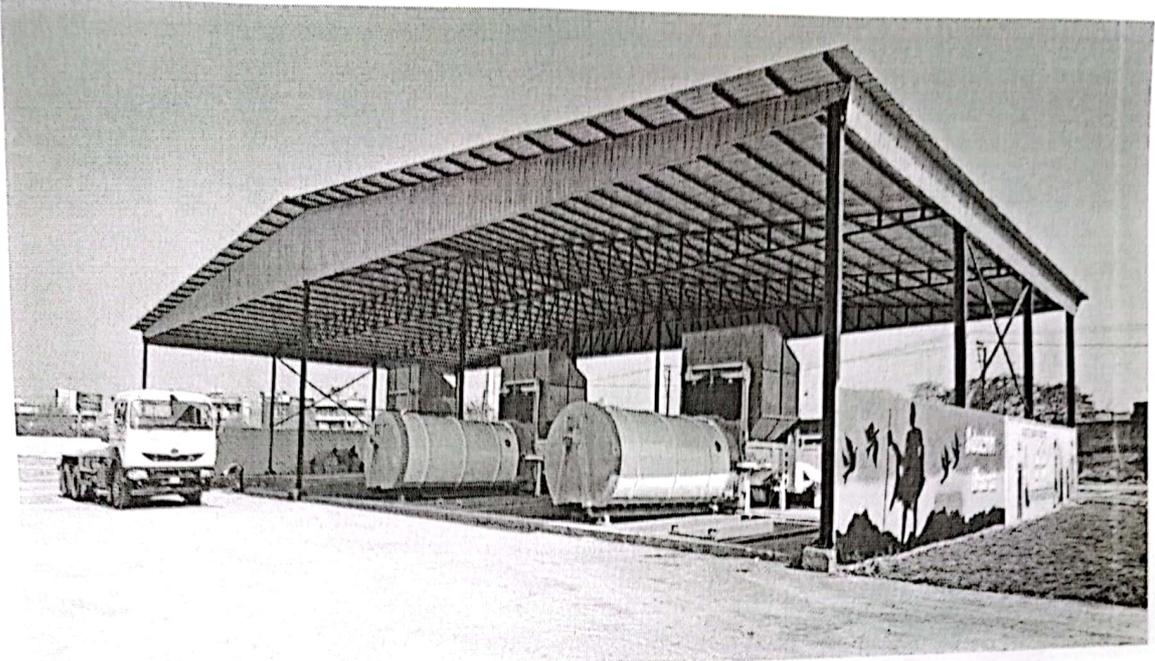


2. Smart transfer stations and hook loader/capsule-based transportation of solid waste

GNN has already set up four (4) smart transfer stations in PPP mode and is in the process of setting up one Material Recovery Facility (MRF) Centre with a capacity of 150-200 TPD each. The smart transfer stations are ensuring scientific collection, compaction and transportation of solid waste through hook loaders/capsules, which ensure that solid waste is not only transported in a closed capsules, but also saves time and energy as the waste is compacted enough the reduce the amount of vehicle trips needed for such secondary transfer.

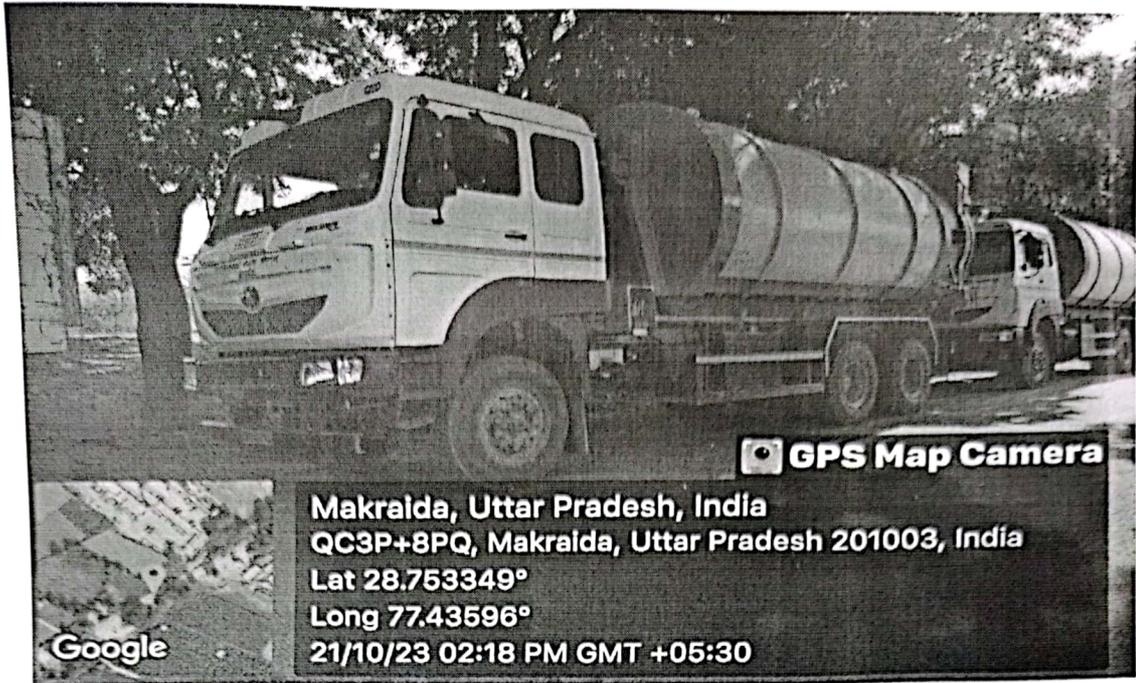
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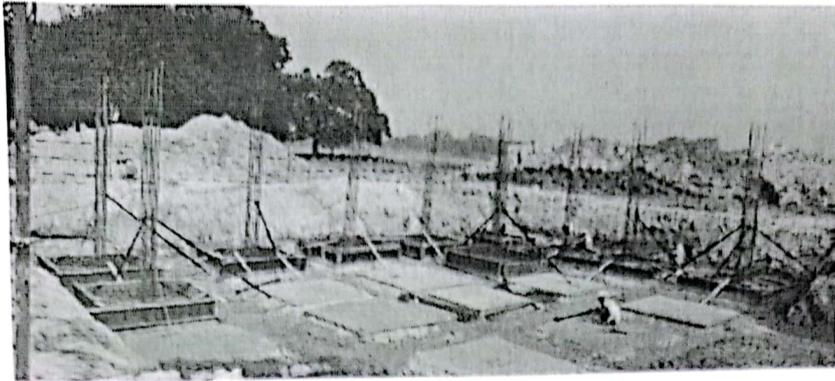
3. Upcoming Solid Waste Processing Projects in Ghaziabad

3.1 Wet Waste to Bio CNG Project – An MOU for establishment and operation of a 300 TPD wet waste to Bio-CNG project has been executed with an agency i.e., Ever Enviro Resource Management Pvt. Ltd. The agency has already applied for the environmental approvals (CE). The said plant is expected to be established over two (2) years post the grant of CTO. This promises to ensure that wet waste generated within Ghaziabad shall be scientifically treated and converted into CNG.


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Current Status of the 300 TPD Ghazlabad Bio-CNG Project



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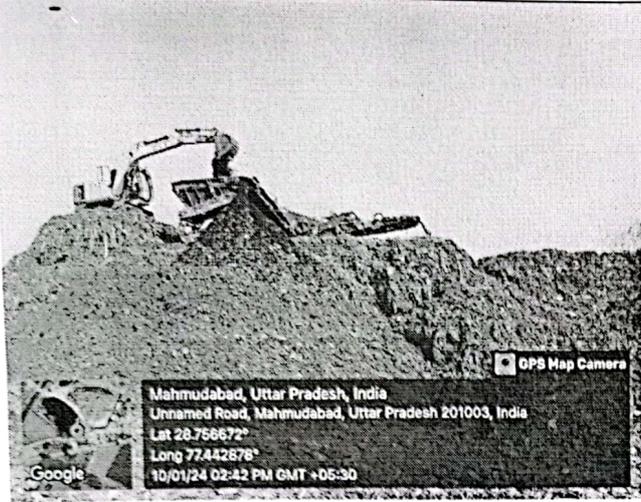
3.2 Waste to Energy (Electricity) Project – An MOU was executed in 2018 with a Netherlands based company i.e., GC International to establish a large waste to electricity plant (1500-3000 TPD) in village Galand, District Hapur. The State Government facilitated the said MOU and project. GNN had acquired /purchased 42.25 acres of land in Galand but due to local resistance, the possession of land could not be obtained. GNN has approached the Hapur District Administration and Hapur Police, which have sought help from the State Government in aiding with the possession of land.

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Annexure 1 - Pictures of Waste Processing Facilities

1. Bhikanpur / Jagjivanpur Legacy Waste Processing Site I – 800 TPD



Mahmudabad, Uttar Pradesh, India
 Unnamed Road, Mahmudabad, Uttar Pradesh 201003, India
 Lat 28.756672°
 Long 77.442878°
 10/01/24 02:42 PM GMT +05:30

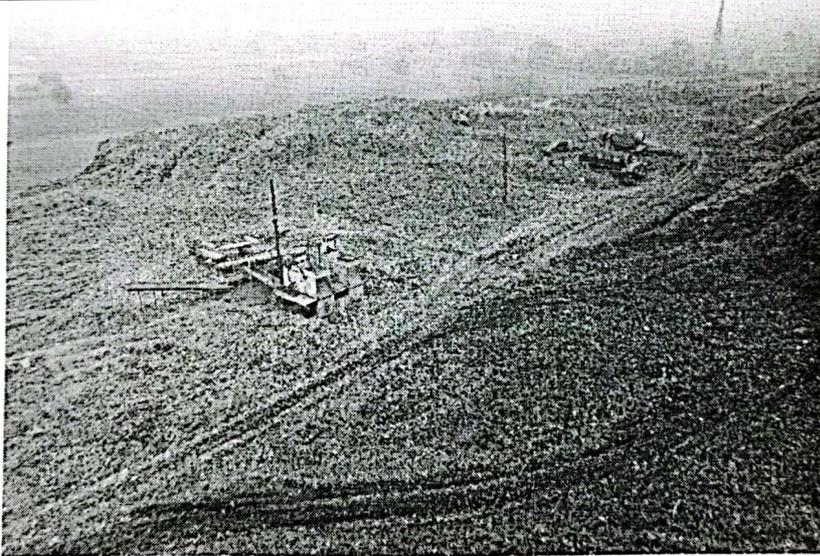
Warrior Machine 1



Mahmudabad, Uttar Pradesh, India
 Unnamed Road, Mahmudabad, Uttar Pradesh 201003, India
 Lat 28.75721°
 Long 77.444287°
 10/01/24 03:07 PM GMT +05:30

Warrior Machine 2

2. Morta Facility for Fresh Waste Processing – 800 TPD

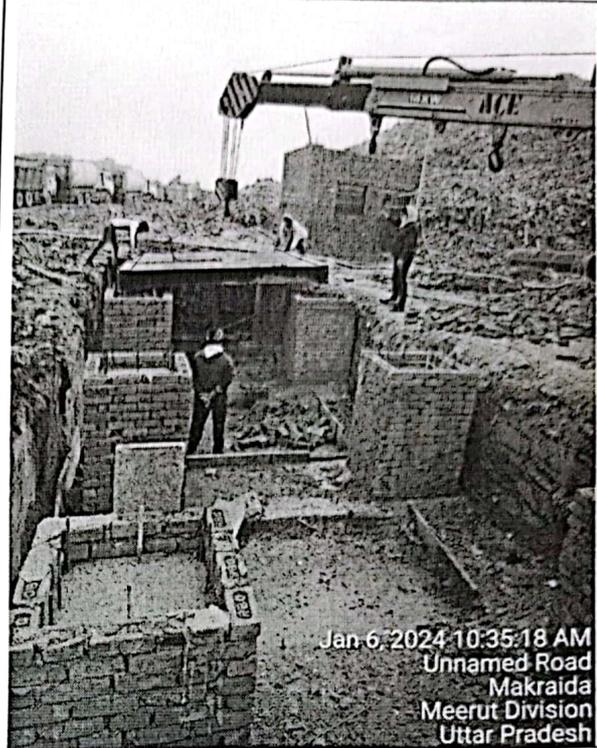
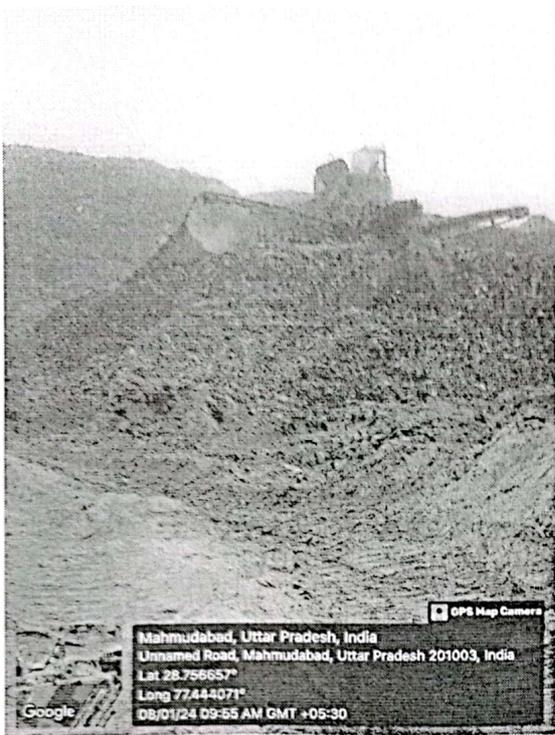


2 Trommel and 1 Ballistic Separator operational at Morta Site for residual Fresh Waste Processing

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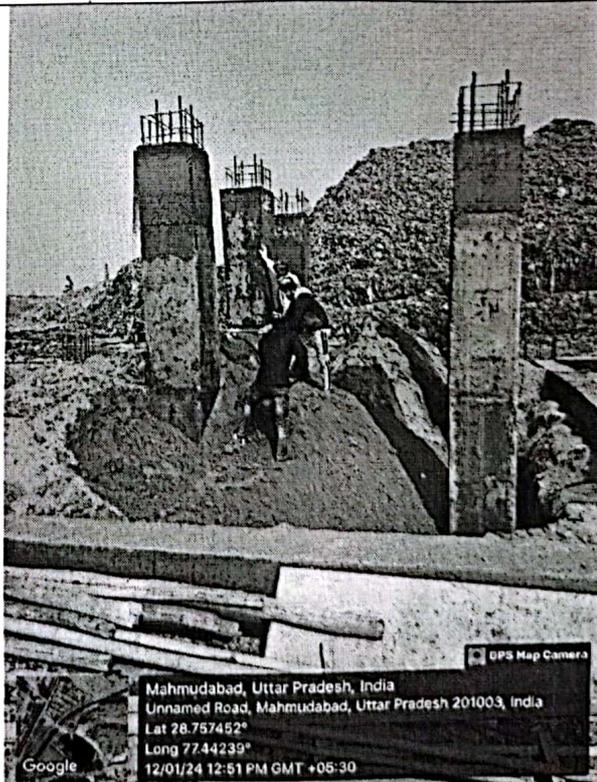
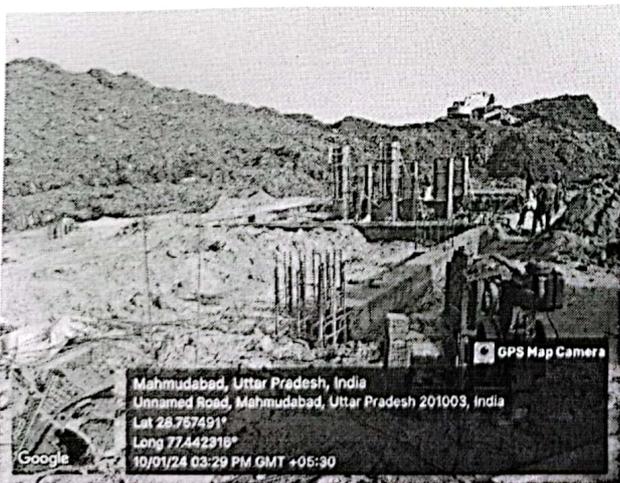
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1. Jagjivanpur Fresh Waste Processing Site II (adjacent to Site I)



Warrior Machine for Fresh Waste Processing

Construction of New Weighbridge



Construction of New Fresh Waste Processing Facility for 2,000 TPD

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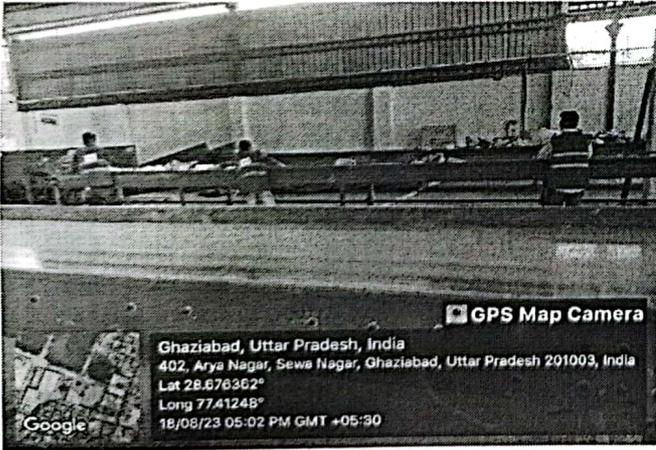
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Ghaziabad Nagar Nigam

Area Of GNN - 220 Sq. KM.
Total Wards - 100

*(Indirapuram 6 wards are managed by GDA and 94 wards by GNN)

- Total Generation SWM - 1500 TPD
- Total Collection - 1500 TPD
- Door to Door Primary Collection - 4,51,554 Household
- Door to Door Vehicles Deployed - 313 (200 Rental+113 GNN)
- *350 Vehicles for Door to Door waste collection work will be added by 31 March 2024.(BID Opened)
- Secondary Collection - 252 Vehicles Deployed work done by 3rd Party Vendors (1-JS Enviro 2-Nature Green \$ Metro waste firm)
- Transfer stations - 04 (Capacity 200 TPD Each) + 06 (50 TPD Each)
- Material Recovery Facility(MRF) - 02 (150-200 TPD Each) + 03 (10 TPD Each)



* 50 TPD MRF under construction to be completed by 31st January 2024


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RRR(Reduce Reuse Recycle) Center -

05 (01 in Each Zone)



Legacy Waste

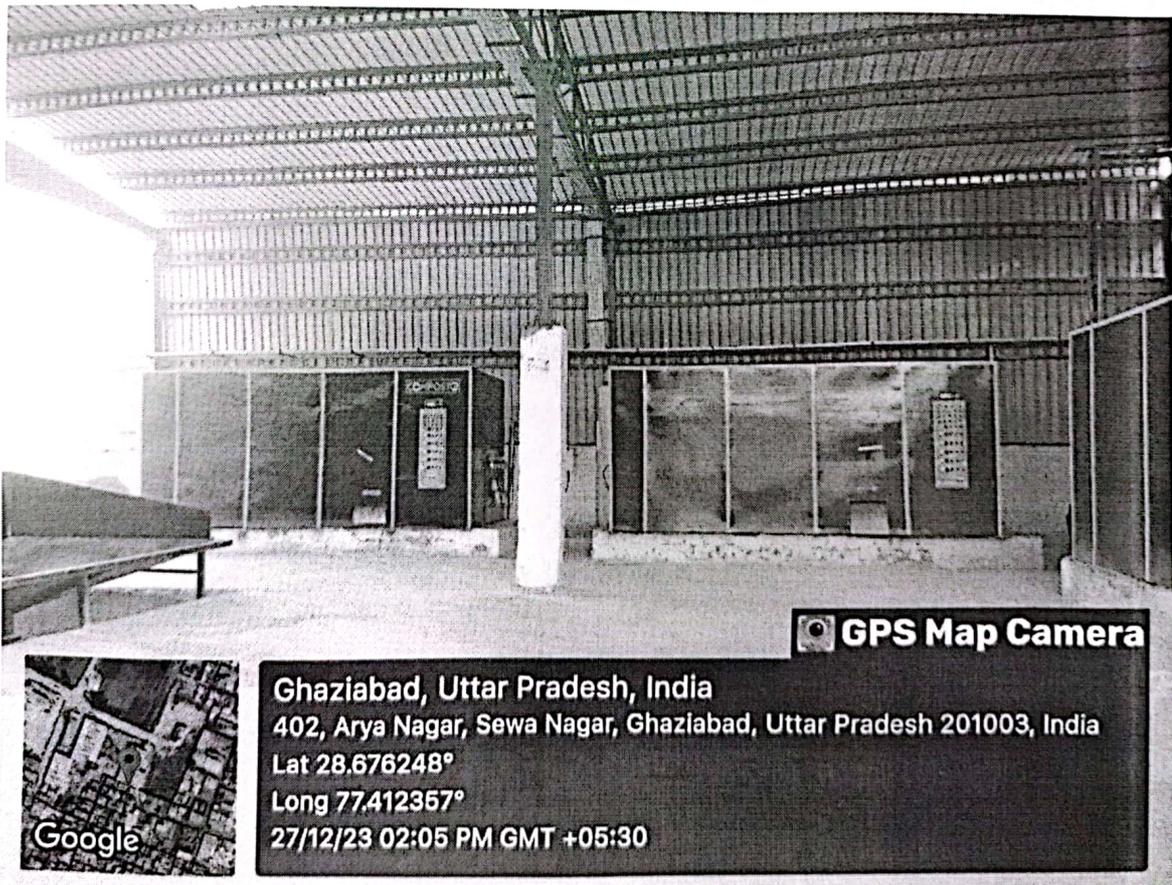
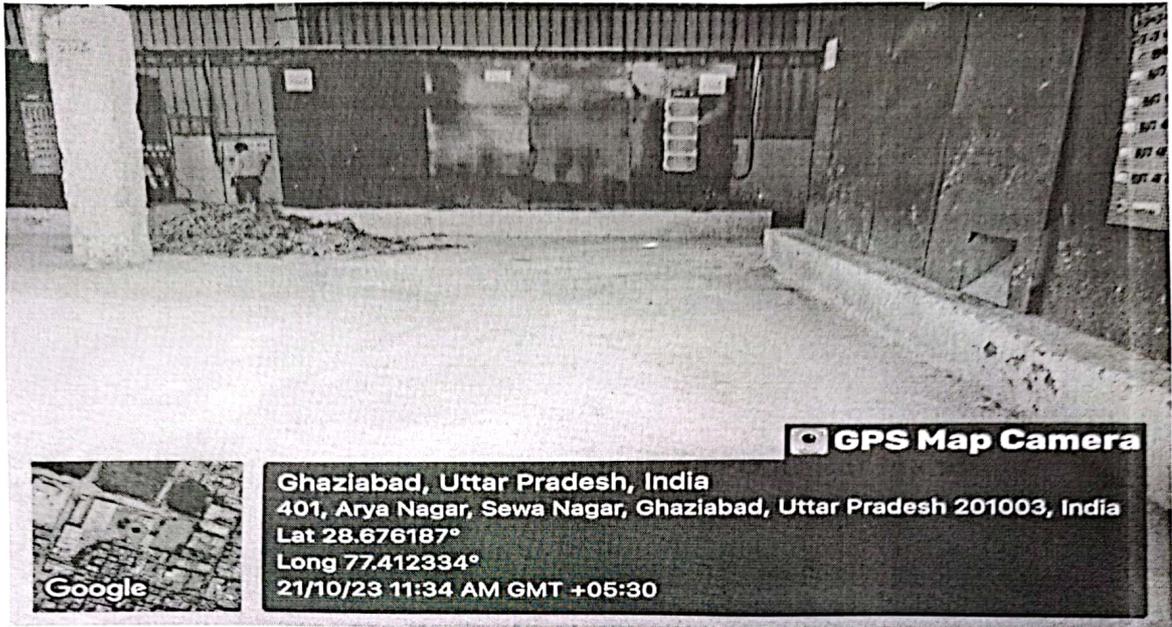
- 6.5 Lakh MT remediation already completed in 2022
- 2.69 Lakh MT remediation work ongoing at Pipeline Road (24% Work Completed). Target Completion by March 2025


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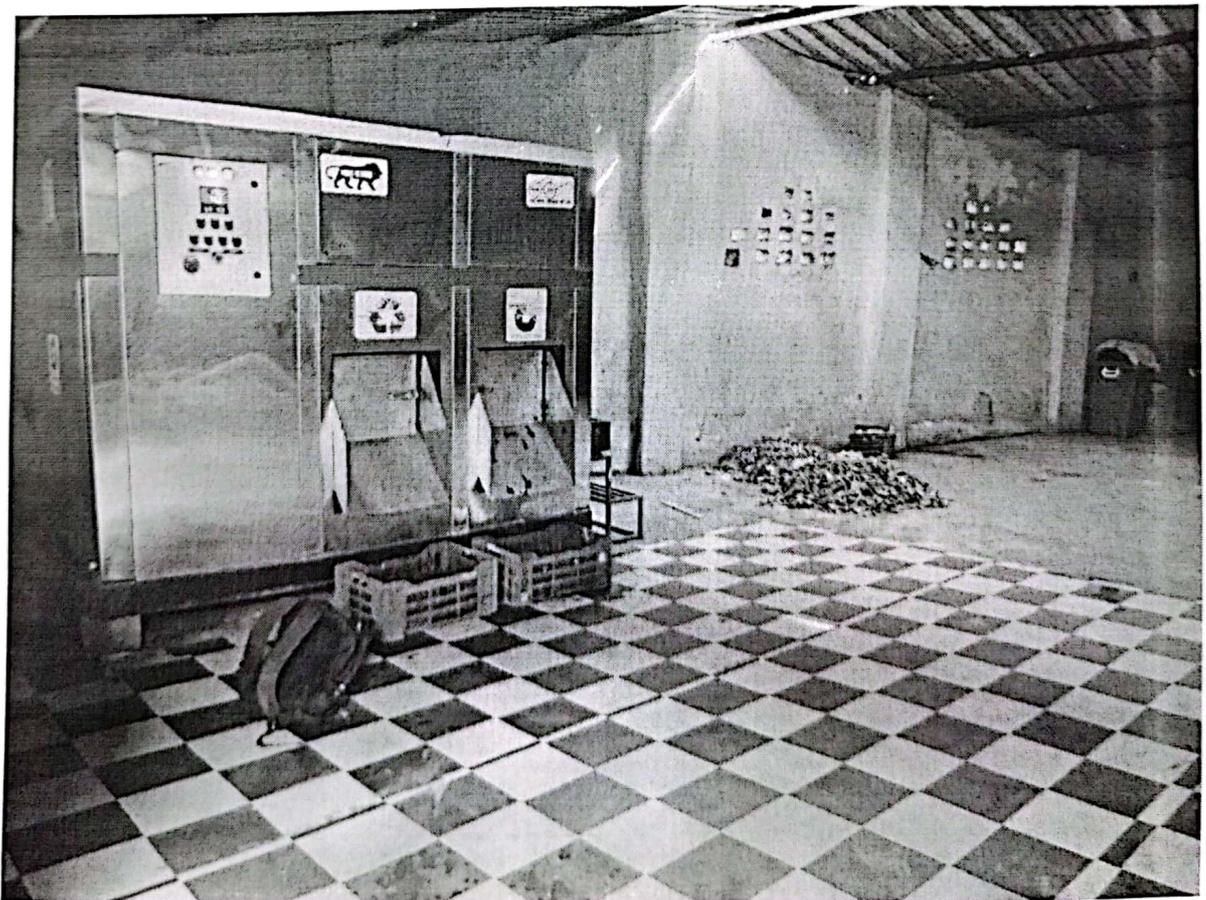
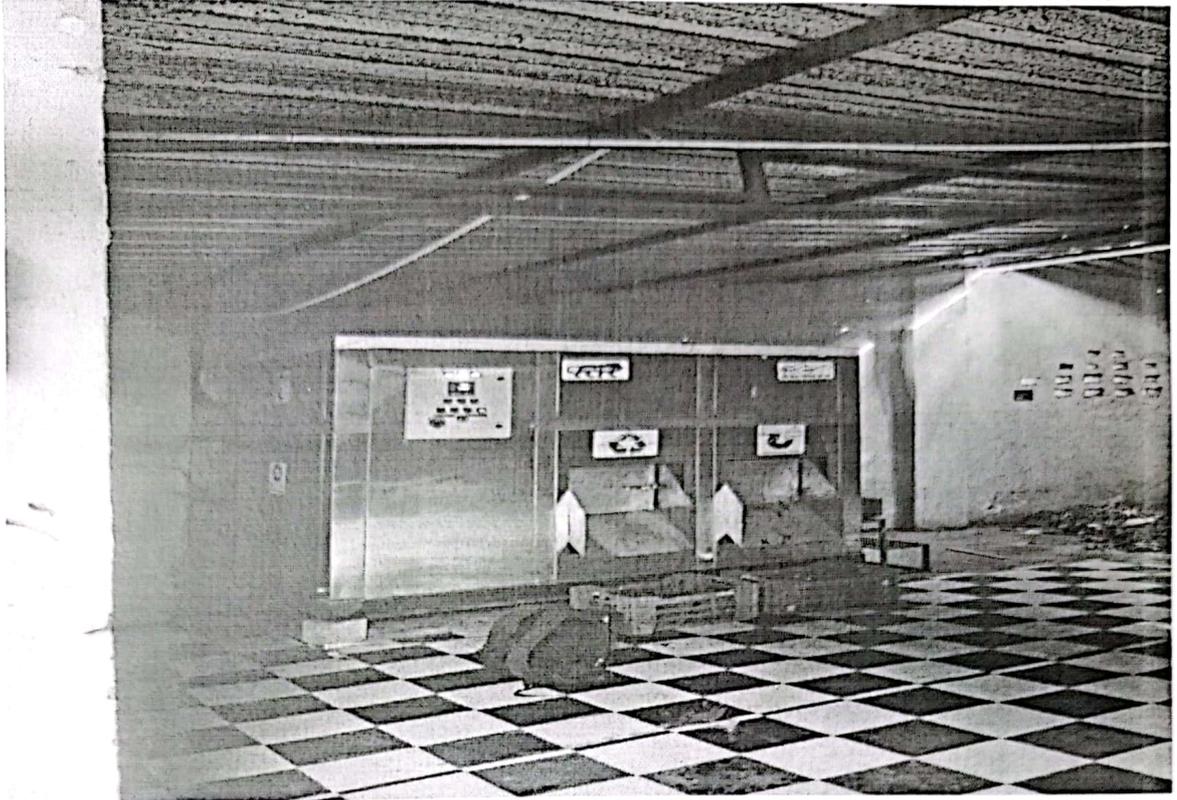
Compost Plant

- 100 TPD at Ret Mandi



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अभिपाल सिंह
जोगल सेक्टर अधिकारी

मि. अ. अ. अधिकारी
जाटवाडा सब्जी मंडी

Compost Plant

-

50 TPD at Sihani Garbage Factory



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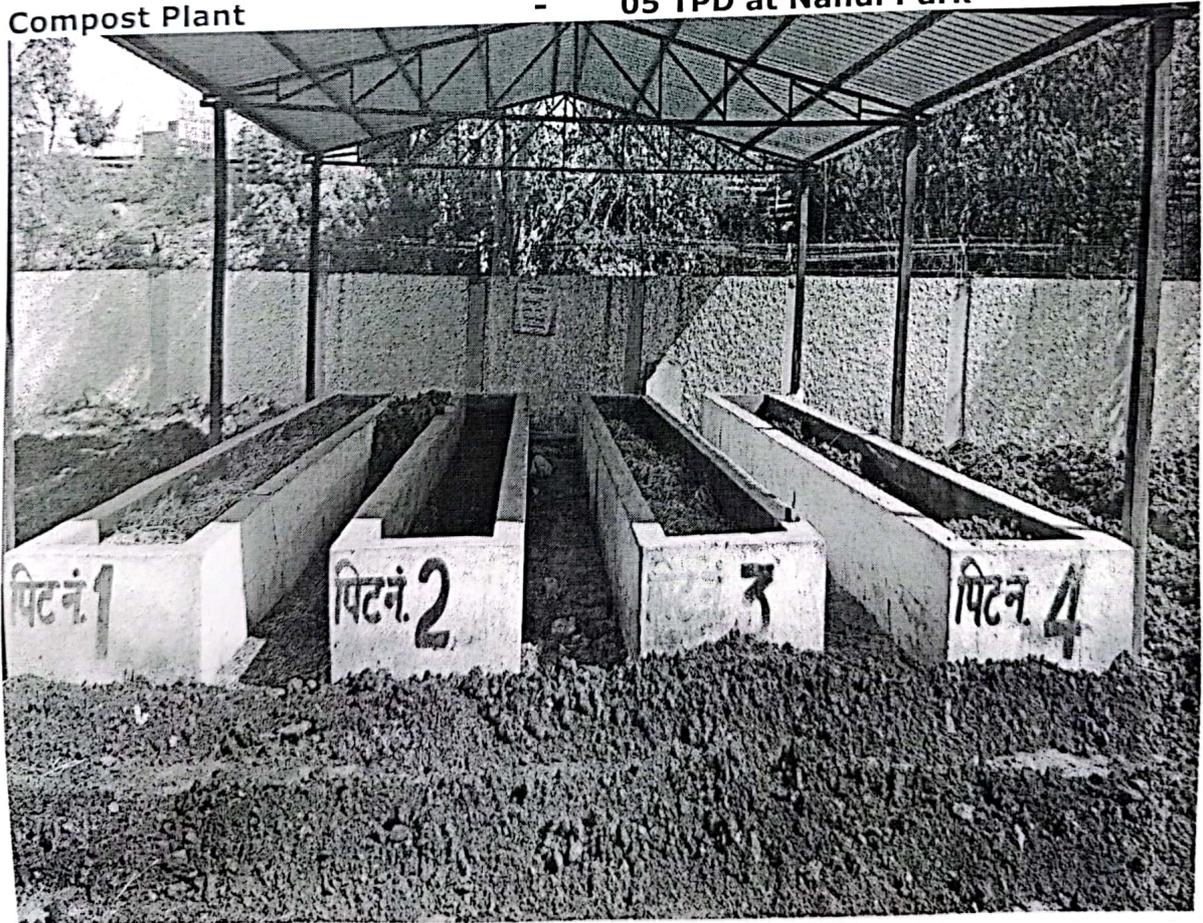
Compost Plant

- 05 TPD at P Block Sanjay Nagar



Compost Plant

- 05 TPD at Nandi Park



उत्तरांचल लि.
बिजनपुरा बाँकुरा

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